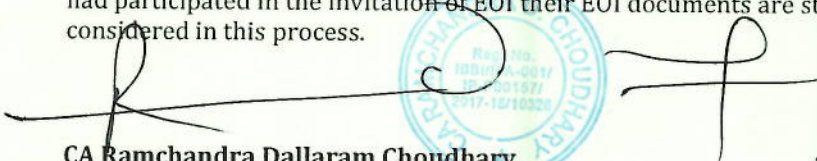


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SURANA META CAST (INDIA) PRIVATE LIMITED
OPERATING IN STEEL INDUSTRY AT AHMEDABAD, GUJARAT

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SURANA META CAST (INDIA) PRIVATE LIMITED CIN- U27100GJ2010PTC059553 PAN- AANCS9110R
2.	Address of the registered office	301-D Sumell-11-Opp. Namaste Circle, Shahibaug, Ahmedabad, Gujarat, India, 380004
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	241/242, Mehsana - Ahmedabad Highway, Village Mandali, Gujarat 382840
5.	Installed capacity of main products/ services	Details can be sought by sending a request at cirpsuranameta@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	Details can be sought by sending a request at cirpsuranameta@gmail.com
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending a request at cirpsuranameta@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request at cirpsuranameta@gmail.com
10.	Last date for receipt of expression of interest	28/10/2024
11.	Date of issue of provisional list of prospective resolution applicants	30/10/2024
12.	Last date for submission of objections to provisional list	04/11/2024
13.	Date of issue of final list of prospective resolution applicants	15/11/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18/11/2024
15.	Last date for submission of resolution plans	18/12/2024
16.	Process email id to submit Expression of Interest	cirpsuranameta@gmail.com

Note 1- This is an extension of Form G published on 04.10.2024 and the prospective Resolution Applicants who had participated in the invitation of EOI their EOI documents are still valid and the same will be treated considered in this process.


CA Ramchandra Dallaram Choudhary
Resolution Professional

IBBI Registration No: IBBI/IPA-001/IP-P00157/2017-2018/10326

Validity of AFA: 06/11/2024

Email ID: cirpsuranameta@gmail.com

Contact No: +91 9909903614

Date- October 19, 2024

Place-Ahmedabad

